

the State Trading Corporation under the Export Aid to Small Scale Industries Scheme;

(b) the number who were granted such assistance and in respect of which industries; and

(c) the amount spent so far and the results achieved?

**The Minister of Industry (Shri Kanungo):** (a) 1,514.

(b) 32 small scale units have been so far accepted for full participation in the scheme. These units are engaged in industries like leather foot wear, chemical and pharmaceutical products, hardware, steel furniture, auto spares, sanitary fittings, household appliances, padlocks, razor blades, cycles and cycle parts, electrical goods, diesel engines and pumping sets.

In addition 667 small scale units were given partial assistance in exporting their products.

(c) A sum of Rs. 8097.44 has so far been spent under the scheme.

As a result of direct efforts made by STC on behalf of participating units, offers of products worth about Rs. 29 lakhs have been made to foreign buyers, of which Rs. 2.14 lakhs worth of products have been ordered. Five officers have received training to work as export advisory officers and thirty officers are receiving training in export marketing techniques. Recently 50 small industrialists attended an evening course held for a period of 13 weeks.

**Design Institutes for Heavy Machine Building Plants**

**1222. Shri Umanath:** Will the Minister of Steel, Mines and Heavy Engineering be pleased to state:

(a) whether any proposals are under consideration to send a delegation of our Engineers to USSR and Czechoslovakia for making an on-the-spot enquiry of the working of Design In-

stitutes for Heavy Machine Building Plants; and

(b) if so, the details of the proposals?

**The Minister of Steel, Mines and Heavy Engineering (Shri C. Subramaniam):** (a) No.

(b) Does not arise.

**Diesel Engines for Fishing Boats**

**1223. Shri A. V. Raghavan:** Will the Minister of Steel, Mines and Heavy Engineering be pleased to state:

(a) whether it is proposed to establish a factory to manufacture diesel engines for fishing boats at Ernakulam;

(b) whether Norwegian Government have promised to collaborate with the scheme; and

(c) if so, whether the scheme has been finalised?

**The Minister of Steel, Mines and Heavy Engineering (Shri C. Subramaniam):** (a) An application under the Industries (Development and Regulation) Act, 1951, has been received from M/s. Kerala State Industrial Development Corporation Ltd., Trivandrum for the establishment of an industrial estate in Ernakulam District where, among other things, manufacture of Diesel Engines, specially suited for fishing boats, is proposed to be undertaken.

(b) The Norwegian Government propose to interest private parties in Norway in collaborating with Indian private parties in the industrial estate.

(c) Not yet.

**Steel and Heavy Industries**

**1224.** { Shrimati Savitri Nigam:  
Shri D. C. Sharma:

Will the Minister of Steel, Mines and Heavy Engineering be pleased to state:

(a) the number of steel and heavy industries in the country which have